



2026:AHC:25763-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 2621 of 2026

Smt Runa Khatoon

.....Petitioner(s)

Versus

State Of Up And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sanjay Kumar Mishra
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.

2. The instant writ petition has been filed by the petitioner for the following relief:

"a. Issue a writ order or direction in the nature of writ of mandamus commanding and directing the respondent No. 3 to conclude the fair and affective investigation and submitted report in concerned court in Case Crime No. 352 of 2024, under Sections 363, 364, 34, 323, 504, 506 I.P.C., Police Station Lar, District Deoria within stipulated period fix by this Hon'ble Court.

b. Issue a writ order or direction in the nature of writ of mandamus commanding and directing the respondent No. 2 and 3 to ensure to recover of kidnapped persons namely Sarfraz, Sartaz and Hasan within stipulated period.

c. Issue such other and further writ, order or direction which this Hon'ble Court may deem fit and proper under the circumstances of the case; so that justice may be done."

C. To award the cost of the writ petition in favour of the Petitioner."

3. Learned counsel for the petitioner submits that the petitioner is the first informant in the present case and though the FIR in the instant case has been registered on 9.10.2024, yet the police is not

investigating the case in fair and impartial manner.

4. In view of the above, the petitioner may move an application before the S.P., Deoria, highlighting his grievance and seeking fair and impartial investigation and if such an application is moved before the S.P. Deoria, the S.P. Deoria/respondent no. 2 shall ensure the fair, impartial and expeditious investigation in the present case.

5. With the aforesaid order, the present petition stands disposed of.

February 5, 2026

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(Achal Sachdev,J.) (Rajiv Gupta,J.)